

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATAT.P. No. 113 /2017  
C.P. No. 1005/2016Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (T) Shri S.VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> March, 2017, 10.30 A.M

Name of the Company	Gourisaria Collection Pvt.Ltd. & Ors		
Under Section	391 (2),394	Amalgamation	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	AMIRSAFIQUE MOLLA Advocate ,	Petitioner	Amirsa.
2.	Pallab Samajdar, Adv	"	/

Ld. Counsel for the petitioner made a request that he wants to withdraw the petition. Permission is granted.

ORDER

Petition is dismissed as withdrawn.

Sd/-  
(S. Vijayaraghavan)  
Member (T)

Sd/-  
(Vijai Pratap Singh)  
Member (J)